

time when the coal mines were observing the Safety Week. So far as the precautions are concerned, the regulations are there and they are being observed very meticulously. As I have just now said in the case of Mithani we are going to prosecute the management. Apart from this, recently two more actions have been taken—one is for training the workers before entering the mine and the second is that we are constituting a National Safety Council very soon to take all precautions in future to reduce the number of accidents as much as possible.

**Shri Hari Vishnu Kamath** (Hoshangabad): I would request you to ask the Government if Safety Week produced those accidents, what will happen in other weeks during the year. If you can ask it, it would be better than my asking it.

**Mr. Speaker:** Should I ask the supplementary myself?

**Shri Hari Vishnu Kamath:** No, Sir.

**Mr. Speaker:** Papers to be laid on the Table.

12.17½ hrs.

#### PAPER LAID ON THE TABLE

#### COFFEE AMENDMENT RULES, 1963

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** Sir, I beg to lay on the Table a copy of the Coffee Amendment Rules, 1963 published in Notification No. G.S.R. 585 dated the 6th April, 1963, under sub-section (3) of section 48 of the Coffee Act, 1942. [Placed in Library, See No. LT-1166/63].

12.18 hrs.

#### APPROPRIATION (No. 2) BILL, 1963

**The Minister of Finance (Shri Morarji Desai):** Sir, I beg to move:\*

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1963-64, be taken into consideration."

**Mr. Speaker:** The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1963-64, be taken into consideration."

*The Motion was adopted.*

**Mr. Speaker:** The question is:

"That clauses 1 to 3, the Schedule, the Enacting Formula and the Title stand part of the Bill."

*The Motion was adopted.*

*Clause 1 to 3 the Schedule, the Enacting Formula and the Titles were added to the Bill.*

**Shri Morarji Desai:** Sir, I beg to move:

"That the Bill be passed."

**Mr. Speaker:** The question is:

"That the Bill be passed."

*The Motion was adopted.*

\*Moved with the recommendation of the President.